

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Second Appeal No. 84 of 2011

Shanti Pandey & Ors.
... .. **Appellants**
Versus
Shri Suresh Pandey and Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : Mr. Indrajit Sinha, Advocate
For the Respondents : Mr. J. N. Upadhyay, Advocate

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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12/10.09.2021 It has been submitted by the learned counsel for both the parties that there is chance of settlement outside the Court and as such, they have prayed for some time.

As jointly prayed for, put up this case after four weeks.

(Rajesh Kumar, J.)

Kamlesh/